

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
TRILLION REAL ESTATE AND PROPERTIES (INDIA) PRIVATE LIMITED
OPERATING IN REAL ESTATE AND ITS ALLIED SECTOR AT PUNE (MH)
AND SHIRDI, (MH)

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Trillion Real Estate And Properties (India) Private Limited PAN NO: AACCT9446J CIN NO: U70102PN2008PTC131491
2.	Address of the registered office	417, 1st Floor, Natu Wada, Dsk Chintamani, Shaniwar Peth, Pune, Maharashtra
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Shirdi-Pimpalwadi Road, At Rui, Tal. Rahata, Dist. Ahmednagar – 423109
5.	Installed capacity of main products/ services	Not Known
6.	Quantity and value of main products/ services sold in last financial year	NA as Company is non-operational since 2023.
7.	Number of employees/ workmen	NIL as Company is non-operational since 2023.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details to be sought by email at: treppl.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details to be sought by email at: treppl.cirp@gmail.com
10.	Last date for receipt of expression of interest	17-05-2026
11.	Date of issue of provisional list of prospective resolution applicants	27-05-2026
12.	Last date for submission of objections to provisional list	01-06-2026
13.	Date of issue of final list of prospective resolution applicants	11-06-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16-06-2026
15.	Last date for submission of resolution plans	16-07-2026
16.	Process email id to submit Expression of Interest	treppl.cirp@gmail.com

S/D
CMA Srigini Rajat Naidu
Date: 17/04/2026
Place: Nagpur
IBBI Regn No: IBBI/IPA-003/IP-N000137/2017-2018/11513
Interim Resolution Professional/Deemed Resolution Professional
Trillion Real Estate And Properties (India) Private Limited